

OFFICE OF THE DISTRICT & SESSIONS JUDGE
WEST TRIPURA: AGARTALA

No.E.2(d)(21)(b)-DJ/W/NAZ/TENDER/2003-21/ 5085-85/

Dated, Agartala
The 05th May, 2021

NOTICE INVITING TENDER

Sealed tenders are invited on behalf of the District & Sessions Judge, West Tripura, Agartala from the reputed local Suppliers /Dealers/Firms for supplying of Tonner Re-Filling during the Financial Year 2021-22 .The Closing date and time of the tender is on 11.05.2021 at 3 P.M. and will be opened on 12.05.2021 at 3.00 P.M., if possible.

List of Tonner and all details are available in the NOTICE BOARD/OFFICE of the undersigned and may also be available in our official website <https://districts.ecourts.gov.in/west-tripura> inside tender link.

TERMS AND CONDITIONS

1. All rates should be approved by G.S.T and quoted both the figures as well as in words .
2. The suppliers/dealers shall be submit Trade license (valid), Professional tax, Sale tax clearance certificate.
3. The rates quoted shall remain valid for the financial year, 2021-22 .No modification or alteration in rates shall be entertained by this office after the rate once quoted.
4. The suppliers/dealers will remain bound to supply the Toner at the rate accepted by this office throughout the financial year.
5. As and when the Tonners are required shall have to be delivered in the office.
6. The suppliers /dealers, as the case may be , in whose favour supply order will be issued to supply articles shall remain bound to supply the articles at the rate quoted by him/her at the time of submission of his /her tender and in the case of failure to supply the articles at the rate accepted by the office, without assigning any acceptable genuine reason , the undersigned reserves the right to rescind the supply completed by any supplier /dealer in respect of any increase in the rate and cost of the articles , if any
7. The article(s) as shall be required to be supplied by the dealer /suppliers as the case may be as per brand mentioned against each item in the list of articles attached.
8. Articles of any brand other than mentioned in the list attached shall not be entertained by this office.
9. The undersigned reserves the right to accept or reject any tender in part or whole including the lowest one without assigning any reason thereof .

O/Copy

(Smt. Mou Banerjee)
Civil Judge(Sr. Div.) &
Asstt. Sessions Judge
West Tripura, Agartala,
(Head of Office)

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Copy to :-

1. The System officer, District & Sessions Judge's Court , West Tripura, Agartala for Uploading the same in our official website.
2. Notice Board, District & Sessions Judge's Court , West Tripura, Agartala for displaying the same.

A handwritten signature in blue ink is enclosed in a circle. To the right of the signature, the date '5/5/21' is written in blue ink.

Civil Judge(Sr. Div.) &
Asstt. Sessions Judge
West Tripura, Agartala,
(Head of Office)

OFFICE OF THE DISTRICT & SESSIONS JUDGE
WEST TRIPURA ; AGARTALA

No.F.2(d)(21)(b)-DJ/W/NAZ/TENDER/2003-21/ 5087-89/

Dated, Agartala
The 05th May, 2021

Tendered Tonner (Re-filling) list.

Sl. No.	Items	
1.	HP 78 A	Re-Filling
2.	HP 88 A	Re-Filling
3.	HP 12 A	Re-Filling
4.	Samsung ML115	Re-Filling
5.	Sumsung-ML 203	Re-Filling
6.	Samsung-ML 101	Re-Filling

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displaying the same.



(Smt. Mou Banerjee)
Civil Judge(Sr. Div.) &
Asstt. Sessions Judge Court No.1,
West Tripura, Agartala,
(Head of Office)